

(iv) In case of Government subscribers various departments of Central Government and State Governments are approached at higher levels for early clearance of dues; and

(v) Disconnection of telephones if Payments are not received.

Issue of Commemorative stamps

1126. SHRI SYED SHAHABUDDIN: Will the Minister of COMMUNICATIONS be pleased to state:

ia) the particulars of the commemorative stamps to be issued during 1983 as proposed by the Philatelic Advisory Committee, with the brief particulars of the event to be commemorated;

(b) whether the advice of the committee has been accepted by the Government; and

(c) the suggestions received by Government so far for issue of commemorative stamps during 1984?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) and (b) The next meeting of the Philatelic Advisory Committee is scheduled for 21.10.82. The programme for the issue of stamps during 1983 would be finalised thereafter taking into account the recommendations of the Committee.

(c) The suggestions for the issue of stamps during 1984 are still being received and are expected to be finalised only during 1983.

Transmission, of Telegrams

1127. SHRI SYED SHAHABUDDIN: Will the Minister of COMMUNICATIONS be pleased to state:

ta) what is the minimum guaranteed period of time required for transmission of telegrams, ordinary and express, within the country;

(b) what is the average actual period for which data is available; and

(c) whether Government propose to pay any compensation for delay or non-delivery of telegrams?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) There is no guarantee period fixed for transmission of ordinary and express telegrams.

(b) No data in this regard is maintained.

(c) provisions exist in the Departmental rules for refund of telegraph charges to the sender in speeded cases of delayed delivery/non-delivery.

Hot-Line Telephones for Post Offices

1128. SHRI J. P. GOYAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration for providing hot-line telephones in important Post Offices connected to the Police Stations and to post armed security guards in important Post Offices; and

(b) if so, what decision has since been taken in the matter and what are the names of the Post Offices to be covered under this programme?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) and (b) A decision has been taken to provide 'Hot Line' telephones in important post offices connected to the Police Stations, and instructions have been issued to all Heads of Postal Circles to take up the matter with the local Police Authorities for concurrence. It has been left to the Circles to identify the important and vulnerable post offices where such telephones are to be installed. The proposal to provide armed security guards in important post offices is under consideration.